

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:245  
ANSWERED ON:20.11.2001  
NGOS OPERATING RESIDENTIAL SCHOOLS  
PRENEET KAUR

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the details of the Non-Governmental Organizations operating residential schools in the country, State-wise;
- (b) the total number of educational complexes in low literacy pockets functioning in the country for the development of tribal women, as on September 30, 2001;
- (c) the number out of them closed during each of the last three years along with the reasons for their closure:
- (d) the number of residential schools and educational complexes in the Low Literacy Pockets, i.e. less than 10% literacy of tribal women, for the development of women literacy in tribal areas, have not received grant-in-aid for the year 2000-2001; and
- (e) the reasons for the non-release of Grant-in-Aid by the Union Government to these Non-Governmental Organizations?

**Answer**

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

- (a) Details of the Non-Governmental Organizations sanctioned grant-in-aid for residential schools in the country, State-wise, is given in the statement-I attached.
- (b) 162 educational complexes in the country have been sanctioned so far.
- (c) The Ministry has not closed any educational complexes/residential schools at its own instance. However, during the inspections carried out by the officials of the State Govt. and officers of the Ministry, the performance of 41 organizations have not been found satisfactory and grant-in-aid to these organizations have been stopped. The details of the organizations to whom grant in aid has been stopped is given in the statement- II enclosed.
- (d) The grant in aid for the year 2000-2001 has not been released to as many as 141 organizations out of a total of 272 organizations.
- (e) The reasons for non-release of grants to different organizations are:
  - (i) Non receipt of complete proposals from organizations (46 no.)
  - (ii) Non receipt of inspection report of the District Collector and recommendation of the State Govt. (65 no.) and
  - (iii) Due to complaints and unsatisfactory performance of the organizations (30 no.)